## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

### LOK SABHA

### UNSTARRED QUESTION NO.138 TO BE ANSWERED ON 18.07.2018

### **KANJIKODE RAIL COACH FACTORY**

# 138. MOHAMMED FAIZAL: PROF. SAUGATA ROY: SHRI ANTO ANTONY :

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of implementation of Kanjikode Rail Coach Factory in Palghat, Kerala;
- (b) whether the Government is planning to withdraw the implementation of the said coach factory and if so, the reasons therefor;
- (c) whether the Government has received any representations in this regard; and
- (d) if so, the details thereof?

### ANSWER

### **MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

### (SHRI RAJEN GOHAIN)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 138 BY MOHAMMED FAIZAL, PROF. SAUGATA ROY AND SHRI ANTO ANTONY TO BE ANSWERED IN LOK SABHA ON 18.07.2018 REGARDING KANJIKODE RAIL COACH FACTORY

(a) In this connection it is stated that the work of setting up of Rail Coach Factory at Palakkad in Kerala was sanctioned in the Railway Budget 2012-13 in Joint Venture/Public Private Partnership (JV/PPP) mode. Setting up such projects requires a sustained demand of coaches in the future. The requirement of coaches vis-à-vis available manufacturing capacity has been reviewed. Since, adequate capacity exists for meeting the present demand and that in near future, immediate start of a new coach factory is not contemplated.

(b) The Government has not taken any decision to withdraw the implementation of the said coach factory.

- (c) & (d) Representations in regard to this work have been received recently as follows:
- From Shri Pinarayi Vijayan, CM/Kerala vide letter dated 14.06.2018.
- From Shri V.S. Achuthanandan, Chairman, Administrative Reforms Commission Member, Kerala Legislative Assembly vide letter dated 21.06.2018.
- From Shri Prasanth Nair, IAS, PS/MoS (IC) for Tourism & Minister of State for Electronics & Information Technology vide letter dated 05.03.2018.
- From Shri M.B. Rajesh, Member of Parliament (Lok Sabha) vide letter dated 18.03.2018.

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